

Annexure-4

Name of the Corporate Debtor: SUPREME STAR VILLA PRIVATE LIMITED; Date of Commencement of CIRP: 06.03.2024; List of Creditors as on: 25.09.2024													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SREI EQUIPMENT FINANCE LIMITED	15-03-2024	1,26,35,18,839.00	1,26,35,18,839.0	Unsecured	1,26,35,18,839.00	No	100.00%	0.00%	0	0	0	Amount admitted subject to further verification for want of additional information
	TOTAL		1,26,35,18,839.00	1,26,35,18,839.00		1,26,35,18,839.00		100.00%	0	0	0.00	0	

Note: SREI EQUIPMENT FINANCE LTD**Securities:** Primary Security: NIL

Collateral Security: Equitable mortgage of land situated at Niguvadi, Taluka Sangameshwar, District Ratnagiri, within the jurisdiction of sub-registrar Devarukh and within the limits of Zila Parishad and Panchayat Samity of sangameshwar bearing GGUT/Survey No. 39/04 admeasuring the area about 166H-33R belonging to Mr. Bhawanis Sharma, Mr. Vikram Bhawanishankar Sharma and Mr. Adam Ibrahim Shaikh

Guarantors: Mr. Adam Ibrahim Shaikh, Address: Shahpur, H.No. 987, Gala No. 1, Mahen Vella Cherpoli, Near Swagat Apartment, Shahpua, Thane-401505